NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) 75/NCLT/AHM/2017 With CA(CAA) No. 39/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

Sanghi Infrastructure Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Dhamilla Ranal

RAVAZ Advocaló

ORDER

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. Kalpana Raval present for Petitioner.

At request of Learned Counsel for petitioner.

List the matter on 10.08.2017.

MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.